

# PROGRAMME OF DATES FOR NOMINATIONS AND ELECTIONS TO COMMITTEES

MR. CHAIRMAN : I have to inform the hon. Members that the following dates have been fixed for nominations and for the holding of elections, if necessary, in connection with the following Committees :

Central Advisory Board of Archaeology.	} Last date for receiving nominations— 17th July 1952.
Court of the Aligarh Muslim University.	
Court of the Banaras Hindu University.	} Date of election— 21st July 1952.
Court of the Delhi University.	
Indian Council of Medical Research	} Last date for receiving nominations— 18th July 1952.
	} Date of election— 22nd July 1952.

The nominations for these Committees will be received in the Council Notice Office up to 12 noon on the days mentioned for the purpose. The elections will be conducted in accordance with the system of proportional representation by means of the single transferable vote. They will be held in Secretary's Room No. 29 in the Parliament House, Ground floor between the hours of 10-30 a.m. and 1 p.m.

## THE APPROPRIATION (RAILWAYS) No. 2 BILL, 1952

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : Sir, I beg to move :

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1952-53 for the purposes of Railways, as passed by the House of the People, be taken into consideration.

MR. CHAIRMAN : Motion moved :

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1952-53 for the purposes of Railways, as passed by the

House of the People be taken into consideration.

PROF. G. RANGA (Madras) : I thought the hon. Minister would say something.

SHRI LAL BAHADUR : Sir, I have nothing to say at present. But I would like to speak at the end of the debate when I have heard the Members. I do not know what new points they would like to cover. So it is better that they should speak first and I should reply to the debate at the end.

SHRI B. C. GHOSE (West Bengal) : Mr. Chairman, I should like to take advantage of this opportunity to ask of the Railway Minister information on certain points.

Of course I do not think we should say anything so far as the revenue estimates are concerned because we are now dealing with appropriations for certain services. But if I might have said so, I would have said that it appears rather incongruous that there should have been an increase in the estimates of the revenues particularly on the goods traffic, when there was an economic recession in the country and when the Finance Minister himself had budgeted for lower receipts from corporation tax and income-tax. But that, I believe, is beside the point today.

This first point I should like to ask is this. I found in the appropriations an item for investment in road transport services. There was an item of Rs. 23 lakhs I believe during the last year and for the present year I believe Rs. 1 crore is being appropriated for investment in Telco shares and road transport services? What I should like to ask the Transport Minister is whether Government have evolved any policy in regard to the road transport services. Have they embarked upon a coordinated policy in regard to the transport services—road, rail and air? What is the implication of this appropriation? In particular I should like to say that I did not think that the words in which